NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

(IB)-470 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: Shri Amit Kumar Malik Vs. M/s Kindle Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

Present: Mr. Ajay Fatyal, Advocate for the Petitioner

ORDER

Notice to the Respondents by all modes returnable on 28th November, 2017. Dasti as well. Affidavit of service be also filed.

(S. K. Mohapatra)

Member (T)

(Ina Malhotra)
Member (J)